

Title: Regarding deteriorating law and order
situation in Bihar

SHRI RAJESH RANJAN alias PAPPU YADAV (Purnea): Mr. Deputy Speaker, Sir, I am drawing your attention continuously for the last 5 days towards the issue of Bihar. Bihar has become a serious issue for the country. Yesterday also 6 persons belonging to Dalit community were killed in district Sasaram. 5 days ago, 213 houses of most backward and dalit people were set on fire in Jangltola and a child was thrown into fire. There is no exaggeration of saying that Bihar Government is protecting the culprits. The situation in Bihar is so worse that since Panchayat elections have started and three level of Panchayati elections are still to take place, more than 200 people have already been killed. It is difficult to say that how many murders will take place but no village in Bihar has been left where incidents of firing is not taking place, where communal riots are not erupting and where frenzy and terrorised atmosphere is not being created. Not only the criminals also but the Government machinery, Government workers and Ministers and MLAs are also involved in it openly. Candidates are being murdered there. Election Commission restrained a Minister from visiting a constituency but he avoided it and reached there and was even involved in firing. Situation is so volatile there that no representatives of people is safe there and it is really difficult to express the actual situation prevailing there...*(Interruptions)*

(English)

MR. DEPUTY-SPEAKER: Dr. Raghuvansh Prasad Singh, I have given the floor to Shri Pappu Yadav. Please do not interrupt him.

...*(Interruptions)*

(Translation)

SHRI RAJESH RANJAN alias PAPPU YADAV: I demand an enquiry from the Union Government. Shri Pramod Mahajan is present in the House. I am tired of raising this issue again and again. I have requested to hon. Home Minister time and again...*(Interruptions)*

MR. DEPUTY-SPEAKER: Please speak about what you want from the Government.

SHRI RAJESH RANJAN alias PAPPU YADAV: The House should protect Bihar. A report on the situation of Bihar should be sought from the Bihar Government. It is obvious that the report sent by them will not be authenticated, therefore, a Parliamentary Committee or a Committee of the Ministry should be sent there. The Central Government should be apprised of the situation prevailing there and stringent action is required to be taken in this regard. People's representatives are not safe there. Security of Members of opposition is withdrawn and they are threatened to be killed. Conspiracy was hatched to kill Shri Anawarul Haque, Sushil Modi and Shahabuddin...*(Interruptions)*

(English)

MR. DEPUTY-SPEAKER: Shri Pappu Yadav, you have raised the matter. Now you resume your seat.

...*(Interruptions)*

(Translation)

MR. DEPUTY-SPEAKER: Shri Pappu Yadav you have submitted your views to the Government.

...*(Interruptions)*

SHRI RAJESH RANJAN alias PAPPU YADAV: Mr. Deputy Speaker, Sir, large number of houses have been set on fire, MPs and MLAs are being threatened...*(Interruptions)*

(English)

MR. DEPUTY-SPEAKER: Shri Pappu Yadav I have given you the floor but you will have to obey the Chair. I called you.

(Translation)

SHRI RAJESH RANJAN alias PAPPU YADAV: Mr. Deputy Speaker, Sir, I am talking about the problem of Bihar...*(Interruptions)*

(English)

MR. DEPUTY-SPEAKER: I have to take serious note of your conduct. I have called you. You have already taken up the matter. Do not interrupt like this.

...*(Interruptions)*

MR. DEPUTY-SPEAKER: The entire House is interested in the matter pertaining to Scheduled Castes and Scheduled Tribes.

...(Interruptions)

[Translation]

MR. DEPUTY-SPEAKER: I have given you the floor but it does not mean that you dishonour the Chair. It is Zero Hour.

...(Interruptions)

SHRI RAJESH RANJAN alias PAPPU YADAV: Mr. Deputy Speaker, Sir, I thank you for giving me the opportunity to speak but I would like to say that a Parliamentary Committee be constituted to protect the people of Bihar. Shri Pramod Mahajan is present in the House. Through you, I would like to request him to announce the Constitution of Parliamentary Committee in this regard. ...(Interruptions)

KUNWAR AKHILESH SINGH (Maharajanj, U.P.): Sir, farmers in the entire country are facing problems. We give notices to raise their matters in the House but we are not given the opportunity to speak. We are not given time to raise their matters. If such a practice continues, I would like to know for what purpose we have been elected. Farmers have elected us as their representatives. We want to raise their problem but you are not giving us the time.

Sir, the crops of wheat and rice are not being procured. Prices of fertilizers, diesel and kerosene have been hiked. The Government has fixed the support price of wheat but procurement is not being done in Uttar Pradesh. I would not sit without presenting my view even if you throw me out of the House. ...(Interruptions)

[English]

MR. DEPUTY-SPEAKER: I will give you the floor.

...(Interruptions)

12.22 hrs.

At this stage Kunwar Akhilesh Singh and some other hon'ble members came and stood on the floor near the Table.

[English]

MR. DEPUTY-SPEAKER: Do not compel me like this.

...(Interruptions)

MR. DEPUTY SPEAKER: Is it the way you have to raise the matter? I will not give the floor to you if you behave like this.

...(Interruptions)

MR. DEPUTY-SPEAKER: Kunwar Akhilesh Singh, please hear me. I called Mr. Priya Ranjan Dasmunai.

.. (Interruptions)

MR. DEPUTY-SPEAKER: Look here for a moment. I called Shri Sushil Kumar Shinde to speak on the matter of Scheduled Caste and Scheduled Tribe. I gave him the floor. After him, I will be giving the floor to you.

...(Interruptions)

MR. DEPUTY-SPEAKER: Do you want to raise the matter?

[Translation]

KUNWAR AKHILESH SINGH: I would like to raise the issue of farmers in the House....(Interruptions)

[English]

MR. DEPUTY-SPEAKER: Shri Pappu Yadav, I have given you the floor.

...(Interruptions)

MR. DEPUTY-SPEAKER: All right, he wants to react to whatever he said.

...(Interruptions)

[Translation]

MR. DEPUTY SPEAKER: Kunwar Akhilesh Singh, I have told you that you will be given the opportunity to speak but I have already given floor to Shri Pnyaranjan Dasmunsi prior to you. Please go back to your seat.

...(Interruptions)

MR. DEPUTY-SPEAKER: Shri Akhileshji, I have told you that you will get the chance to speak. If you continue

to behave like this, it would be difficult to run the zero hour. What is all this? Why are you not understanding my point? I have told you that you will definitely get the chance to speak but first let Shri Priyaranjan Dasmunsi raise his issue. After him, you will get the opportunity to speak.

...(Interruptions)

SHRI RAJESH RANJAN alias PAPPU YADAV: Mr. Deputy Speaker, Sir, my submission is that a Parliamentary Committee should be constituted for Bihar and Shri Pramod Mahajan who is present in the House should assure the House in this regard....(Interruptions)

MR. DEPUTY-SPEAKER: Shri Pappu Yadav, I cannot compel the Minister.

...(Interruptions)

12.24 hrs.

At this stage Kunwar Akkhilesh Singh and some other hon. Members went back to their seats.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF INFORMATION TECHNOLOGY (SHRI PRAMOD MAHAJAN): Mr. Deputy Speaker, Sir, I would like to draw the attention of the hon. Member towards the fact that Parliamentary Committee is not constituted by any Ministry. Only the hon. Speaker is able to constitute such a committee....(Interruptions)

DR. RAGHUVANSH PRASAD SINGH (Vaishali): Mr. Deputy Speaker, Sir, to maintain law and order in Bihar during elections, the Bihar Government had demanded 10-12 companies of security force, but Central Government did not provide ... (Interruptions)

12.25 hrs.

At this stage Dr. Raghuvansh Prasad Singh and some other hon'ble Members came and stood near the Table of the House.

...(Interruptions)

12.25½ hrs.

At this stage Shri Rajesh Ranjan alias Pappu Yadav came and stood near the Table of the House.

MR. DEPUTY-SPEAKER: Shri Raghuvanshji please go back to your seat.

...(Interruptions)

At this stage Shri Rajesh Ranjan alias Pappu Yadav went back to his seat.

...(Interruptions)

SHRI PRAMOD MAHAJAN: Mr. Deputy Speaker, Sir, the issues raised by Shri Pappu Yadav...(Interruptions) I will bring the issues to the notice of the hon'ble Minister of Home Affairs...(Interruptions)

SHRI VIJAY GOEL (Chandni Chowk): Mr. Deputy Speaker, Sir, the words used by Shri Raghuvansh ji should be expunged from the proceedings...(Interruptions)

MR. DEPUTY-SPEAKER: The Minister has stated that Home Minister will be informed in this regard....(Interruptions)

12.27 hrs.

At this stage Shri Raghuvansh Prasad Singh went back to his seat.

SHRI VIJAY GOEL: Mr. Deputy Speaker, Sir, what Shri Raghuvansh ji has stated should not be included in the Proceedings....(Interruptions)

MR. DEPUTY-SPEAKER: It is Zero Hour.

...(Interruptions)

[English]

MR. DEPUTY-SPEAKER: Shri Vijay Goel, please resume your seat.

...(Interruptions)

MR. DEPUTY-SPEAKER: It is most unfortunate. Even the ruling Party Members are disturbing like his.

...(Interruptions)

[Translation]

SHRI C.N. SINGH (Machhalishahar): Mr. Deputy Speaker, Sir, the issue of farmers should also be taken up....(Interruptions) Farmers are dying in Uttar Pradesh...(Interruptions) You had called Shri Sumanji to speak...(Interruptions) I have given the notice for adjournment motion also in this regard....(Interruptions)

SHRI SHEESH RAM SINGH RAVI (Bijnor): The entire Bihar has been ruined...(Interruptions) What is this...(Interruptions)

12.29 hrs.

MR. DEPUTY-SPEAKER: What is this?

...(Interruptions)

[English]

SHRI PRIYA RANJAN DASMUNSI (Raiganj): Mr. Deputy-Speaker, Sir, please allow me to speak...(Interruptions)

MR. DEPUTY-SPEAKER: What is happening here? You belong to the ruling party. At least you must have some patience.

...(Interruptions)

SHRI PRIYA RANJAN DASMUNSI: Sir, I would like to draw the attention of this House through you to one very important issue....(Interruptions)

MR. DEPUTY-SPEAKER: Shri Vijay Goel, please resume your seat. What is going on in this House?

[Translation]

SHRI RAJESH RANJAN alias PAPPU YADAV: Please save Bihar....(Interruptions)

SHRI PRIYA RANJAN DASMUNSI: What are you doing? Will you not allow me to speak?...(Interruptions)

SHRI VIJAY GOEL: Mr. Deputy Speaker, Sir, what Shri Raghuvansh ji has stated should be expunged from the proceedings....(Interruptions) How they will teach us discipline though he himself is in the panel of Chairmen...(Interruptions)

MR. DEPUTY-SPEAKER: What are you doing now? You are also interrupting the proceedings.

...(Interruptions)

[English]

SHRI S. JAIPAL REDDY (Miryalguda): Please allow Shri Dasmunsi to speak. It is a serious matter....(Interruptions)

MR. DEPUTY-SPEAKER: I will be expunging anything that is objectionable. Why are you interrupting the House like this?

...(Interruptions)